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C.A.No. 5880-5889 OF 1997

ITEM NO.1A

COURT NO. 1

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.5880-5889/1997@@
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M/S. KONKAN RLY. CORPORATION LTD. & ANR.

Appellant (s)

VERSUS

M/S. RANI CONST. PVT. LTD.
(With office report)

Respondent (s)

WITH

Civil Appeal Nos.713-714/1999, 715/1999, 716/1999, 2037-2040/1999,
2041/1999, 2042-2044/1999, 4311/1999, 4312/1999, 4324/1999,
4356/1999, 7304/1999 & 7306-7309/1999

(HEARD BY HON'BLE THE CJ, HON'BLE QUADRI, BANERJEE, VARIAVA @@
AA
AND PATIL, JJ.)@@
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Date : 30/01/2002 These appeals were called on for pronouncement
of judgment.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Konkan Railway | Mrs. Suchitra Atul Chitale, Adv.
Corporation Ltd.: | Mr. Atul Y. Chitale, Adv.

For Appellant(s)@@

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in CAs.715 & 716/99: Mr. B.K. Satija, Adv.

in CAs.2041/99 &
2042-44/99: Mr. S. Muralidhar, Adv.

in CA 4356/99: Mr. V.B. Saharya, Adv.
for M/s. Saharya & Co., Adv.

in CAs.7304/99 & |
7306-09/99 (UOI): | Mr. Dhruv Mehta, Adv.
| Mrs. Anil Katiyar, Adv.
| Mr. V.K. Verma, Adv.

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For Respondent (s)@@

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in CAs.5880-89/97: Mr. K.V. Mohan, Adv.
in CAs.5880-89/97: Mr. S.R. Setia, Adv.
in CAs.713-714/99: Mr. B.K. Satija, Adv.
in CAs.2037-40/99: Mr. S. Muralidhar, Adv.
in CA 4311/99: Mr. K.J. John, Adv.
in CAs.4312, 4324/99,
7304,7306-09/99: Mr. R.P. Singh, Adv.
in CA 4356/99: Mr. Hari Shankar K., Adv.

The Court made the following O R D E R

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The Hon'ble the Chief Justice has pronounced the
judgment of the Court.
The appeals are dismissed.
No order as to costs.

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(N. Annapurna) (Shelly Sengupta)
Court Master Court Master

Signed Judgment is placed on the file.
REPORTABLE.@@
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